

## Commercial Court (District Level) Nava Raipur (C.G.)

## Statement for the Month of November, 2023


S.No.	Nature of Cases	Opening Balance	Instt. During the Month	Disposal During the Month	Closing Balance
1	Civil Suits	17	1	0	18
2	Arbitration	37	9	4	42
3	Execution	38	2	1	39
4	Misc. Cases	2	0	0	2
5	Misc. Appeal	0	0	0	0
	<b>Total</b>	<b>94</b>	<b>12</b>	<b>5</b>	<b>101</b>

**Note:-** ARB. MJC No. 12/2022 Univas Sleepers Pvt. Ltd. Vs. Union of India And ARB. MJC No. 16/2022 Union of India Vs Univabs Sleepers Pvt. Ltd. restored vide order dated 28.11.2023 has been included in Institution.

*L.*  
**Jaldeep Garg**  
 Judge  
 Commercial Court (Distt. Level)  
 Nava Raipur, Asht Nagar, Distt. Raipur (C.G.)  
 02/12/23


SCHEDULE  
Format for Statistical data for the month of 11/ 2023  
(See Rule 3)

S.No.	Name of the court	No. of cases pending (on the 1 <sup>st</sup> day of month	No. of new cases instituted (during the month as per column 3)	Total cases pending in the court (on the last day of the month as per column 3)	No. of cases disposed (during the month as per column 3)	Average no. of days taken to decide the case
1	Judge, Commercial Court (Dist. Level) Nava Raipur ( C.G.)	94	12	101	5	261

  
**Jai Singh Garg**  
 Judge  
 Commercial Court (Distt. Level)  
 Nava Raipur, Atal Nagar, Distt. Raipur (C.G.)  
 02/12/23

SHEDULE-II  
[See Rule 3(2)]

Form 1									
List of cases e-filed during the month November, 2023									
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E- Mail. Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	Judge, Commercial Court (District Level) Nava Raipur (C.G.)	Raipur C.G.	-NIL-	-	-	-	-	-	-

  
**Jaideep Singh**  
 Judge  
 Commercial Court (Distt. Level)  
 Nava Raipur, Atal Nagar, Distt. Raipur (C.G.)  
 02/12/23

SCHEDULE-II  
[See Rule 3(2)]

Form 2

List of cases in which e-Payment of Court fees was made during the month November 2023

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Judge, Commercial Court (District Level) Nava Raipur (C.G.)	Raipur C.G.	CS B/8/2023	Achala Mishra Vs Adarsh Law House Publication	Mr. Vivek Chopda, Mr. Subham Pandey	03.11.2023	29.10.2023
2	-"	-"	Arbi. MJC/50/2023	Sumitali Engineering Products Pvt. Ltd. Vs South Eastern Coalfields Limited	Shri Nikhil Parakh, Shri Avnish Singh	04.11.2023	25.10.2023
3	-"	-"	Exec.26/2023	M/s Rotycan Turbotech Pvt. Ltd. Vs M/s. Ghankun Steel Pvt. Ltd.	Mr. Rishabh Garg,	09.11.2023	04.11.2023
4	-"	-"	Arbi. MJC/51/2023	Santosh Kumar Agrawal Vs M/s Shriram Finance Ltd. and Anr.	Mr. Rishabh Garg,	09.11.2023	06.11.2023
5	-"	-"	Arbi. MJC/52/2023	Santosh Kumar Agrawal Vs M/s Shriram Finance Ltd. and Anr.	Mr. Rishabh Garg,	09.11.2023	06.11.2023
6	-"	-"	Arbi. MJC/53/2023	Santosh Kumar Agrawal Vs M/s Shriram Finance Ltd. and Anr.	Mr. Rishabh Garg,	09.11.2023	06.11.2023
7	-"	-"	Arbi. MJC/54/2023	Santosh Kumar Agrawal Vs M/s Shriram Finance Ltd. and Anr.	Mr. Rishabh Garg,	09.11.2023	06.11.2023
8	-"	-"	Arbi. MJC/55/2023	Santosh Kumar Agrawal Vs M/s Shriram Finance Ltd. and Anr.	Mr. Rishabh Garg,	09.11.2023	06.11.2023
9	-"	-"	Exec. 27/2023	Gympac Ventures Private Limited Vs M/s Evolve Fitness	Mr. Shreyansh Mehta,	24.11.2023	09.11.2023
10	-"	-"	Arbi.MJC/56/2023	M/s Patil Construction and Infrastructure Ltd. Vs Union of India and Ors.	Mr. Harshad Vyas	25.11.2023	09.11.2023

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Commercial Court (Dist. Level)  
Nava Raipur, Atal Nagar, Distt-Raipur (C.G.)

02/12/23


## SCHEDULE-II

[See Rule 3(2)]

Form 3

List of cases in which Electronic Service of Process has taken place during the month November, 2023

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Judge, Commercial Court (District Level) Nava Raipur (C.G.)	Raipur C.G.	-	-	-	-	-

  
**Jaideep Singh**  
 Judge  
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 02/12/23

## SHEDULE-II

[See Rule 3(2)]

Form 4						
List of total no. of cases randomly allocated during the month November 2023						
Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Court (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Judge, Commercial Court (District Level) Nava Raipur (C.G.)	Raipur C.G.	Commercial Court (District Level)	-	-NIL-	-

*J. K. Singh*  
 Judge  
 Commercial Court (Distt. Level)  
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## Form 5

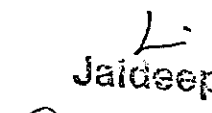
List of cases in which Case Management Hearing was held during the month November, 2023

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Judge, Commercial Court (District Level) Nava Raipur (C.G.)	Raipur C.G.	-NIL-	-	-	-	-

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Jaladhp 31-11  
Judge  
Commercial Court (Distt. Level)  
Nava Raipur, Atal Nagar, Distt-Raipur (C.G.)  
02/12/23

## Contested commercial cases disposed during the month November, 2023

Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre - Institution Mediation did not take place (Yes/No)	Date of Decision	Date of Disposal	Nature of Disposal (Contested/ Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
Judge, Commercial Court (District Level) Nava Raipur (C.G.)	Raipur C.G.	Arbi.MJC 26/2023	The Superintending Engineer, National Highway Circle, PWD, Government of Chhatisgarh Vs ECI-Keystone (JV)	Mr. Rishabh Garg	27.05.2023	-	01.11.2023	01.11.2023	Contested	-	-	u/s 34,Arbi. & Con. Act,1996
"	"	Arbi.MJC 45/2023	Shreejitkrupa Project Limited Vs Raipur Development Authority	Mr. Abhinav Kardekar	08-09-2023	-	02-11-2023	02-11-2023	Uncontested	-	-	u/s 9,Arbi. & Con. Act,1996
"	"	Arbi.MJC MJC/4/2022	m/s orissa concrete Vs Union of India	Mr. Rishabh Garg	10-02-2022	-	03-11-2023	03-11-2023	Contested	-	-	u/s 34,Arbi. & Con. Act,1996
"	"	Exec. 9/2023	Union of India-SEC Railways Vs M/s. Orissa Concrete and Allied Industries Limited	Mr. Rakesh Shukla	13-03-2023	-	03-11-2023	03-11-2023	Uncontested	-	-	U/s. 36, Arbi.& Con. Act,1996
"	"	Arbi.MJC 12/2023	M/s. Raasi Refractories Limited Vs M/s Steel Authority of India Limited	Mr. Aniruddh Bhattacharya	10-04-2023	-	22-11-2023	22-11-2023	Contested	-	-	u/s 9,Arbi. & Con. Act,1996

  
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# Mediation Data on Monthly Basis

"Form 6 (i) : Mediation Data on Monthly Basis

[See rule 10(2)]

List of cases received for Pre-Instituion Mediation and Settlement during the month November 2023

Sr. No.	Name of Mediation Centre	Total number of applications pending of the 1st day of the month	Total number of application received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of application pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	-	-NIL-	-	-	-	-


  
**Jaideep Garg**  
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 02/12/23

Mediation Data on Quarterly Ba

"Form 6 (i) : Mediation Data on Quarterly Basis

[See rule 10(2)]


Sr. No.	Name of the Authority	No. of application received by Authority	Nature of Applicant party		Nature of Opposite party		No. of applications slab-wise as per Schedule-II						No. of application disposed off as per Rule 3(4) and 3(6)	No. of application referred for mediation	No. of application where no settlement arrived at as per Rule 7(1)(ix)	No. of application where parties reached a settlement as per Rule 7(1)(vii)
			Individual	Corporate	Individual	Corporate	I	II	III	IV	V					
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)						(9)	(10)	(11)	(12)
1	-	-NIL-	-	-	-	-	-	-	-	-	-	-	-	-	-	-

  
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## Form 7

## Summary of Commercial Court during the month November 2023

Sr. No.	Court	District	Total number of cases pending of the 1st day of the month	Total number of case instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Judge, Commercial Court (District Level) Nava Raipur (C.G.)	Raipur C.G.	94	12	5	101

  
 Judge  
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 Nava Raipur, Atal Nagar, Distt. Raipur (C.G.)  
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